

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 108(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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- | | | | |
|----|------------------------------|--|--|
| 1. | MR. VIRENDER GANDA, SR. ADV. | | |
| 2. | MR. VIPUL GANDA, ADV. | | |
| 3. | MR. S. K. GIRI, ADV. | | |
| 4. | MR. TARUN MEHTA, ADV. | | |
| 5. | MS. SHELLY KHANNA, ADV. | | |
| 6. | MR. ARUN BAGAI, ADV. | | |

PETITIONER

Tarun Mehta

- | | | | |
|----|-----------------------------|--|--|
| 1. | MR. PV KAPUR, SR. ADV. | | |
| 2. | MS. ANURADHA DUTT, ADV. | | |
| 3. | MR. SIDHARTH AGGARWAL, ADV. | | |
| 4. | MS. DIVYA BHALLA, ADV. | | |

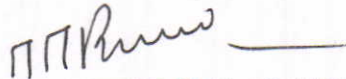
RESPONDENT

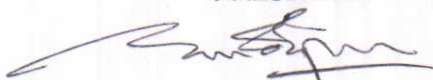
Divya Bhalla

P.T.O.

Order

Part heard for 30th September, 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

22.9.2016
(P.K. Sud)